

## NATIONAL COMPANY LAW TRIBUNAL

राष्ट्रीय कंपनी विधि अधिकरण

CUTTACK BENCH

कटक खंडपीठ

ORDER OF THE HEARING ON 24<sup>th</sup> APRIL, 2024, 10:30 A.M.

CP No. 45/CB/2022, IA (Companies Act) No. 39/CB/2023

Coram: 1. Hon'ble Member (Judicial), Shri P. Mohan Raj  
2. Hon'ble Member (Technical), Shri Kaushalendra Kumar Singh

Name of the Company	Vishal Upasrao Barapatre -Vs- In2IT Technologies Pvt. Ltd. & Ors.
Under Section	241-242

**Hearing through: VC and Physical (Hybrid) Mode**

For Petitioner (s)

Mr. Saswat Kumar Acharya, Adv.  
Mr. Anant Pattnaik, Adv.  
Ms. S.Pholgu, Adv.  
Mr. Subham Agrawal, Adv.  
Mr. Abhijeet Agarwal, Adv.  
Mr. Jaish Joshi, Adv.  
Ms. Jagruti Sahoo, Adv.

For Respondent (s)

Ld. S. Vishwakarma, Adv.

**ORDER****IA (Companies Act) No. 39/CB/2023:**

This is an application for an amendment. Applicant counsel Mr. Suraj Vishwakarma present. Ld. Counsel, Mr. S. K. Acharya, appearing for R2 to R5 and R13. For other respondents i.e., R6 to R9 and R11, no representation. To hear the application, adjourned to 26.06.2024.

**CP No. 45/CB/2022:**

Ld. Counsel, S. Vishwakarma, appearing for the petitioner. Ld. Mr. S. K. Acharya, appearing for the respondent R2 to R5 and R13. IA No. 39/CB/2022, amendment application is pending. List this matter on 26.06.2024.

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**Kaushalendra Kumar Singh**  
Member (Technical)

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**P. Mohan Raj**  
Member (Judicial)